

285 R-234B

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI,**

ORDER

The following transfers & postings are made in official exigency with immediate effect :-

S.No.	Name of Officials (Sh./ Ms.)	From	To
1	Puneet Tanwar, JJA E.C. 26661385	Asstt. Ahlmad in the court of Sh. Rajesh Kumar Goel, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Rajesh Kumar Goel, Spl. Judge (PC Act) CBI, RACC
		Asstt. Ahlmad in the court of Sh. Rakesh Syal, Spl. Judge CBI, RACC	Asstt. Ahlmad in the court of Sh. Vishal Gogne, Spl. Judge (PC Act) CBI, RACC
2	Rohil Kumar, JJA EC :88881508	Asstt. Ahlmad in the court of Sh. Hasan Anzar, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Gaurav Rao, Spl. Judge (PC Act) CBI, RACC
		Asstt. Ahlmad in the court of Sh. Rakesh Kumar-III, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Hasan Anzar, Spl. Judge (PC Act) CBI, RACC
3	Dharmender, JJA EC: 14949720	Asstt. Ahlmad in the court of Ms. Neelofer Abida Perveen, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Manoj Kumar, Spl. Judge (PC Act) CBI, RACC
		Asstt. Ahlmad in the court of Ms. Namrita Aggarwal, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Ms. Neelofer Abida Perveen, Spl. Judge (PC Act) CBI, RACC
4	Madhu Thakur, JA E.C: 10225874	Asstt. Ahlmad in the court of Ms. Jyoti Kler, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Naresh Kumar Laka, Spl. Judge (PC Act) CBI, RACC
		Asstt. Ahlmad in the court of Sh. Atul Krishna Aggarwal, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Ms. Jyoti Kler, Spl. Judge (PC Act) CBI, RACC
5	Sameer Raj Singh, JJA E.C: 30331246	Asstt. Ahlmad in the court of Sh. Sanjay Khanagwal, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Sanjay Khanagwal, Spl. Judge (PC Act) CBI, RACC
		Asstt. Ahlmad in the court of Ms. Nyay Bindu, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Amitabh Rawat, Spl. Judge (PC Act) CBI, RACC
6	Amita Aggarwal, JA E.C: 81259743	Asstt. Ahlmad in the court of Sh. Mohd. Farrukh, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Mohd. Farrukh, Spl. Judge (PC Act) CBI, RACC
		Asstt. Ahlmad in the court of Sh. Amitabh Rawat, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Ms. Niyay Bindu, Spl. Judge (PC Act) CBI, RACC
7	Ajay Kumar, JJA E.C: 64435555	Asstt. Ahlmad in the court of Sh. Manoj Kumar Nagpal, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. A.K. Sarpal, Spl. Judge (PC Act) CBI, RACC
		Asstt. Ahlmad in the court of Ms. Geetanjali Goel, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Manoj Kumar Nagpal, Spl. Judge (PC Act) CBI, RACC
8	Sapna, JJA E.C: 97816140	Asstt. Ahlmad in the court of Sh. Prashant Kumar, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Prashant Kumar, Spl. Judge (PC Act) CBI, RACC
		Asstt. Ahlmad in the court of Sh. Gaurav Rao, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Ms. Namrita Aggarwal, Spl. Judge (PC Act) CBI, RACC
9	Mohit Rikhari, JJA E.C: 14093551	Asstt. Ahlmad in the vacant court previously presided by Sh. Satish Kumar Arora, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Rakesh Syal, Spl. Judge (PC Act) CBI, RACC
		Asstt. Ahlmad in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the vacant court previously presided by Sh. Satish Kumar Arora, Spl. Judge (PC Act) CBI, RACC
10	Yatin, JJA E.C: 27757307	Asstt. Ahlmad in the court of Sh. Gagandeep Singh, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Gagandeep Singh, Spl. Judge (PC Act) CBI, RACC
		Asstt. Ahlmad in the court of Sh. Manoj Kumar, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Atul Krishna Agrawal, Spl. Judge (PC Act) CBI, RACC
11	Bhawna Gulati, JJA E.C: 80284706	Asstt. Ahlmad in the court of Sh. A.K. Sarpal, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Ms. Deepali Sharma, Spl. Judge (PC Act) CBI, RACC
		Asstt. Ahlmad in the court of Sh. Naresh Kumar Laka, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RACC

S.No.	Name of Officials (Sh./Ms.)	From	To
12	Amandeep Singh, JJA E.C: 85893227	Asstt. Ahlmad in the court of Sh. Jay Thareja, Spl. Judge (PC Act) CBI, RACC Asstt. Ahlmad in the court of Ms. Deepali Sharma, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad in the court of Sh. Rakesh Kumar-III, Spl. Judge (PC Act) CBI, RACC Asstt. Ahlmad in the court of Sh. Jay Thareja, Spl. Judge (PC Act) CBI, RACC
13	Manisha Gautam, JJA E.C: 10267464	Asstt. Ahlmad in the court of Sh. Sujit Saurabh, POLC, RACC	Asstt. Ahlmad in the court of Sh. Arun Kumar Garg, POLC, RACC
14	Mohit Rajour, JJA EC- 54726981	Asstt. Ahlmad in the court of Sh. Arun Kumar Garg, POLC, RACC	Asstt. Ahlmad in the court of Sh. Sujit Saurabh, POLC, RACC
15	Manoj Kumar Singh EC 13906/ 25694978	JA in Library, RADC.	JA in Bail & Filing Section, RADC.
16	Renu Srivastava EC: 15073983	JA in Bail & Filing Section, RADC	JA in Library, RADC.
17	Tarun Khatri, JJA E.C: 85182637	Asstt. Ahlmad in the court of Sh. Vinay Singhal, POLC, RACC	Asstt. Ahlmad in the court of Ms. Archana Beniwal, POLC, RACC
18	Archana Thakur, JJA E.C: 16257759	Asstt. Ahlmad in the court of Ms. Archana Beniwal, POLC, RACC	Asstt. Ahlmad in the court of Sh. Vinay Singhal, POLC, RACC

- Note :-**
1. It is hereby directed that in case Ahlmad of a court is on leave, then the assistant ahlmad/s shall work in the said court for the full day.
 2. Sh. Naveen Kumar, Peon, posted in Stationery Branch, RADC is hereby directed to look after the work of Bail & Filing Section, RADC as and when required in addition to the work already assigned to him.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

Bhander

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

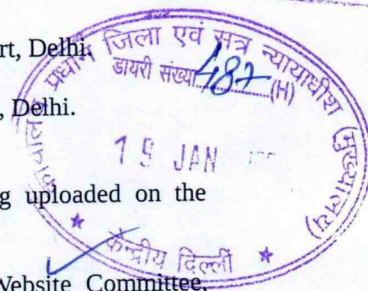
A* 04:13P.M
427-476-D

No.: _____/F.7/P&T/Admn/RADC/2024

Dated, Delhi the 18/01/2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II Central District, THC, Delhi.
4. The concerned Officers/ officials.
5. PS to the undersigned.
6. The Branch In charge, Computer Branch, RADC for being uploaded on the official website
7. The Dealing Official, LAYERS seat, THC, Delhi.
8. The Dealing Official T&P -II, Personal File/ACR/Leave/Website Committee, THC, Delhi.



Bhander

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi